

DIVISION BENCH  
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/13(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>AAROHA GREENTECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES KOLKATA</b>
UNDER SECTION	<b>SEC 252 (1)</b>

**Appearances via video conference/physically**

Mr. Rajesh Kumar Shaw, CS. ] For the Applicant

**ORDER**

1. Ld. Authorized Representative for the Applicant present.
2. RoC-report is awaited.
3. Post this matter on **18.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**